

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Comp. App. (AT) (Insolvency) No. 757 of 2020**

**IN THE MATTER OF:**

**Vijay Kumar Penmetsa**

**... Appellant**

**Versus**

**Sisir Kumar Appikatla & Ors.**

**...Respondents**

**Present:**

**For Appellant :**

**Mr. Arun Kathpalia, Senior Advocate with  
Mr. Abhishek Anand and Mr. Viren Sharma,  
Advocates**

**ORDER**  
**(Through Virtual Mode)**

**07.09.2020** Issue notice upon Respondents. Appellant to provide mobile Nos./e-mail address of the Respondents. Notice be issued through e-mail or any other available mode. Requisites along with process fee be filed within three days. Appellant shall be at liberty to effect Dasti service on Respondents.

Let the matter be listed 'for Admission (After Notice)' on **28<sup>th</sup> September, 2020.**

The auction notice shall remain stayed till the next date of hearing.

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson**

**[ V.P. Singh ]**  
**Member (Technical)**

**[ Dr. Alok Srivastava ]**  
**Member (Technical)**